

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.10 of 2014
in DFR No.2715 of 2013**

Dated : 7th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

M/s Jaiprakash Power Ventures Ltd. ... Appellant(s)

Versus

H.P. State Electricity Board Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1**

ORDER

IA No.10 of 2014

We have heard the learned counsel for the parties.

The learned Senior Counsel for the Appellant is directed to furnish the particulars which we have asked for, on or before 15.04.2014, after serving copy on the other side.

Order is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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